

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 11.06.2021**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	Misc.15006/2020	B.V.P.A.	A.R.S.R.
2	R.A.15017/2021	V.S.	R.M.G.
3	M.C.15050/2020	M.G.	
4	M.C.15083/2020	R.K.V.	K.N.S.
5	M.C.15099/2020	D.N.N.	D.N.J.
6	P & SC 15026/2020	K.G.K.	
7	P & SC 15027/2020	C.K.	
8	P & SC 15028/2020	K.V.M.	C.D.R.
9	P & SC 15007/2021	M.M.S.	
10	R.A.15016/2016	K.S.	G.R.S.
11	R.A.15003/2019	K.V.M.	M.R.
12	M.A.15029/2020	H.S.	B.R.S.K.
13	M.A.15089/2019	V.C.	A.R.S.R.
14	M.C.15015/2020	M.S.	S.M.A.
15	S.C.15012/2019	P.P.	H.R.
<b>AFTERNOON SESSION</b>			
1	M.V.C.71/2016	G.R.	S.N.R.
2	M.V.C.72/2016	G.R.	S.N.R.
3	M.V.C.73/2016	G.R.	S.N.R.
4	M.V.C.74/2016	G.R.	S.N.R.
5	CrI.Misc.15120/2021	R.H.C.	P.P.
6	CrI.Misc.15123/2021	R.M.G.	P.P.
7	CrI.Misc.15124/2021	A.B.K.	P.P.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST FOR 11-06-2021

**MORNING SESSION**

<b>SL. No.</b>	<b>CASE NO.</b>	
1	O.S.	421/06
2	O.S.	669/06
3	O.S.	520/07
4	Misc.	1/2011
5	O.S.	67/2012
6	O.S.	254/14
7	O.S.	307/14
8	O.S.	213/15
9	O.S.	500/15
10	O.S.	586/18
11	O.S.	572/20
12	O.S.	545/12
13	F.D.P.	1/2017
14	O.S.	110/17
15	O.S.	649/18

**AFTERNOON SESSION**

1	O.S.	792/08
2	O.S.	25/11
3	O.S.	586/11
4	O.S.	379/07
5	O.S.	878/07
6	O.S.	273/15
7	O.S.	302/15
8	O.S.	147/19
9	O.S.	126/13
10	O.S.	610/16
11	O.S.	986/19
12	O.S.	137/20
13	O.S.	515/06
14	O.S.	760/08
15	O.S.	425/07

**Prl. Senior Civil Judge & JMFC,  
Devanahalli.**

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 11-06-2021**

<b>MORNING SESSSION CIVIL AND CRIMINAL CASES</b>	<b>AFTERNOON SESSION CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b> 1. O.S.419/1993 2. FDP 4/2008 3. O.S.845/2008 4. O.S.243/2016 5. O.S.325/2016 6. O.S.475/2017 7. C.C.1363/2019 8. C.C.4693/2019 9. C.C.3267/2019 10. C.C.1599/2019 11. C.C.1361/2019 12. C.C.798/2019 13. C.C.1414/2019 14. C.C.2080/2019 15. C.C.2733/2019	<b><u>HEARING</u></b> 1. C.C.3944/2019 2. C.C.2083/2019 3. C.C.1030/2019 4. C.C.668/2019 5. PCR /2021 Shivakumar.S 6. PCR /2021 A.Rafee 7. O.S.537/2007 (Issues) 8. O.S.850/2011 (Issues) 9. O.S.1033/2013 (Issues) 10. O.S.19/2014 (Issues) 11. O.S.343/2016 (Issues) 12. O.S.139/2011 (Orders) 13. O.S.429/2014 (Orders) 14. O.S.613/2019 (Orders) 15. O.S.225/2018 (Judgment)

Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 11-06-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CRIMINAL CASES</b>	<b>CIVIL CASES</b>
<p align="center"><b><u>HEARING</u></b></p> <p>1. C.C.2565/2012 2. P.C.R.426/2016 3. Cr.73/2021(VPS) 4. Cr.34/2020(VNPS)</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>5. P.C.R.29/2016 6. CrI.Mis.134/2017 7. C.C.346/2021</p> <p align="center"><b><u>NOTICE</u></b></p> <p>8. CrI.Mis.251/2020</p> <p align="center"><b><u>SUMMONS</u></b></p> <p>9. C.C.3231/2021 10. C.C.3496/2020</p> <p align="center"><b><u>CHARGE</u></b></p> <p>11. C.C.2169/2019</p> <p align="center"><b><u>ORDERS</u></b></p> <p>12. C.C.3497/2020</p> <p align="center"><b><u>PAPER PUBLICATION</u></b></p> <p>13. CrI.Mis.397/2018 14. CrI.Mis.168/2019 15. CrI.Mis.52/2020</p>	<p align="center"><b><u>HEARING</u></b></p> <p>1. O.S.90/2004 2. O.S.234/2011 3. O.S.466/2012 4. O.S.160/2018 5. O.S.492/2020</p> <p align="center"><b><u>SUMMONS</u></b></p> <p>6. O.S.572/2014 7. O.S.422/2017 8. O.S.308/2018 9. O.S.406/2020 10. O.S.12/2021</p> <p align="center"><b><u>WRITTEN STATEMENT</u></b></p> <p>11. O.S.60/2021</p> <p align="center"><b><u>ISSUES</u></b></p> <p>12. O.S.374/2016</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>13. O.S.62/2009 14. O.S.606/2012</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>15. O.S.254/2020</p>

**NOTE:** All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

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10/6/21

**C/c Addl.Civil Judge & JMFC.,  
Devanahalli.**

<b>II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI</b>		
<b>CAUSE LIST DATED 11-06-2021</b>		
<b>MORNING SESSION</b>		
<b>Sl.No.</b>	<b>Case Type</b>	<b>Case No./year</b>
1	O.S.	17/2006
2	O.S.	1558/2006
3	O.S.	342/2008
4	O.S.	572/2010
5	FDP	20/2014
6	O.S.	616/2014
7	O.S.	666/2015
8	O.S.	138/2016
9	O.S.	609/2017
10	O.S.	357/2019
11	O.S.	379/2019
12	O.S.	381/2019
13	O.S.	983/2020
14	O.S.	141/2013
15	O.S.	597/2017
<b>AFTERNOON SESSION</b>		
16	O.S.	361/2012
17	O.S.	199/2013
18	O.S.	656/2015
19	O.S.	835/2015
20	O.S.	190/2016
21	O.S.	118/2017
22	O.S.	148/2017
23	O.S.	104/2010
24	O.S.	446/2012
25	O.S.	497/2010
26	O.S.	339/2008
27	O.S.	295/2020
28	O.S.	507/2017
29	O.S.	493/2011
30	O.S.	61/2010

**II Addl Sr.Civil Judge & Jmfc.,  
Devanahalli.**